

HIGH COURT OF CHHATTISGARH : BILASPUR

ORDER

No. 103/Confdl. /2014
II-2-1/2014

Bilaspur, dated the 14/02/ 2014

The following Member of Higher Judicial Service, as specified in Column No. (2) of the table below, is hereby transferred from the place shown in Column No. (3) to the place shown in Column No. (4) and is posted in the Fast Track Court of Additional District Judge established by the State Government vide Notification No. 3526/21-B/13 dated 30-04-2013 in the capacity as mentioned in Column No. (6) from the date he assumes charge of his office and;

The following Member of Higher Judicial Service is appointed as Additional Sessions Judge for the Sessions Division mentioned in Column No. (5) from the date he assumes charge of his office: -

TABLE

S. No.	Name & presently posted as	From	To	Sessions Division	Posted as
(1)	(2)	(3)	(4)	(5)	(6)
1.	Shri Yogesh Pareek, II Additional District & Sessions Judge	Baloda-Bazar	Raigarh	Raigarh	Additional District & Sessions Judge (Fast Track Court)

BY ORDER OF THE HIGH COURT

Sd/-
(ASHOK PANDA)
REGISTRAR GENERAL

No. 104/Confdl. /2014
II-2-1/2014

Bilaspur, dated the 14/02/ 2014

Copy forwarded to: -

1. Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Sunil Kumar Sinha, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice T.P.Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Nawal Kishore Agarwal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice Rangnath Chandrakar, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

Contd./-

(2)

9. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Inder Singh Uboweja, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
14. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
15. Registrar (Vigilance), High Court of Chhattisgarh, Bilaspur for information.
16. Director/Additional Director (C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
17. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
18. Shri Yogesh Pareek, II Additional District & Sessions Judge, Baloda-Bazar for information and compliance. He is directed to hand over and take over charge of his new place of posting within 07 days from the date of this order. He is further directed that if he is in occupation of Government accommodation, he should vacate the same within 15 days from the date of receipt of this order under intimation to this Registry.
19. District & Sessions Judge, Balod/ Baloda-Bazar/ Bastar at Jagdalpur/ Bemetara/ Bilaspur/ Dhamtari/ Dakshin Bastar at Dantewara/ Durg/ Raipur/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Korba/ Kondagaon/ Raigarh/ Rajnandgaon/ Surguja at Ambikapur/ Surajpur/ Mahasamund/ Uttar Bastar (Kanker)/ Koriya (Baikunthpur)/ Janjgir-Champa for information.
20. Shri Prabhat Kumar Shastri, Legal Advisor to Governor, Raipur and Secretary, Chhattisgarh Nyayadhish Sangh for information.
21. Additional Registrar (Judicial/ Administration/ D.E. & E./M), High Court of Chhattisgarh, Bilaspur for information.
22. Additional Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
23. Deputy Registrar (Writ & Copying/ Central Filing, S.W., Checker & D.D.O./ Criminal/ Civil/ Works/ Vigilance/ District Establishment), High Court of Chhattisgarh, Bilaspur for information.
24. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
25. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
26. Member-Secretary, Chhattisgarh State Legal Services Authority, Warehouse Road, Bilaspur for information.
27. Section Officer/In-charge, Accounts/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / Library/ Pension / Protocol/ Record Room (Admn.)/ Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
28. Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
29. Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

Sd/-
(ASHOK PANDA)
REGISTRAR GENERAL